LOK SABHA UNSTARRED QUESTION NO. 160 TO BE ANSWERED ON 3rd FEBRUARY, 2020

Fraud by LPG Distribution Centres

†160. SHRI UDAY PRATAP SINGH:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the cases of fake advertisement and fraud in the name of Ministry of Petroleum and Natural Gas through the LPG distribution centres have come to the notice of the Government and if so, the details thereof;
- (b) the details of LPG distribution during the last three years including current year, State/UT-wise:
- (c) whether the Government has achieved the fixed targets, if not, the details of the steps proposed to be taken in future by the Government; and
- (d) whether the Government has made a partnership with the private companies for LPG distribution and if so, the details of the companies selected in Madhya Pradesh, if not, the reasons therefor?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान) MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Some unscrupulous persons/agencies have fraudulently created fake websites under different domain names for allotment of LPG distributorships of the Oil Marketing Companies (OMCs) by using the emblem of Government of India, monogram of Petroleum and Natural Gas Regulatory Board (PNGRB) logo and stamps of Petroleum & Explosive Safety Organization (PESO) and Oil Marketing Companies.
- (b) & (c) Appointment of LPG distributorships is a continuous process and locations for setting up of LPG distributorships are identified based on sale potential that makes them commercially viable. As on 01.01.2020, there are 24,382 LPG distributorship across the country. The State/UT-wise details of LPG distributorships commissioned during the last three years and the current year(upto 31.12.2019) are at Annexure.
- (d) To meet the growing demands of LPG, OMCs have initiated steps for establishment of Private Bottling Plants in various areas and have floated tenders for 60 locations including in the State of Madhya Pradesh.

Annexure

Annexure referred to in parts (b) & (c) of the reply to Lok Sabha Unstarred Question No. 160 for 03.02.2020 regarding 'Fraud by LPG Distribution Centres'.

No. of LPG Distributors Commissioned during the last three years and the current year. (from 01.04.2016 to 31.12.2019)

SR NO.	STATE	Total
1	ANDHRA PRADESH	208
2	ARUNACHAL PRADESH	26
3	ASSAM	142
4	BIHAR	850
5	CHHATTISGARH	168
6	DELHI	5
7	GOA	4
8	GUJARAT	215
9	HARYANA	207
10	HIMACHAL PRADESH	43
11	JAMMU & KASHMIR	54
12	JHARKHAND	138
13	KARNATAKA	292
14	KERALA	103
15	MADHYA PRADESH	284
16	MAHARASHTRA	493
17	MANIPUR	23
18	MEGHALAYA	14
19	MIZORAM	5
20	NAGALAND	25
21	ODISSA	373
22	PUNJAB	131
23	RAJASTHAN	351
24	SIKKIM	9
25	TAMIL NADU	488
26	TELANGANA	110
27	TRIPURA	16
28	UTTAR PRADESH	1296
29	UTTARAKHAND	71
30	WEST BENGAL	447
	UNION TERRITORIES	
1	ANDAMAN & NICOBAR ISLANDS	4
2	CHANDIGARH	0
3	DADRA & NAGAR HAVELI	2
4	DAMAN & DIV	0
5	LAKSHDWEEP	0
6	PUDUDICHERRY	3
	TOTAL	6600